

कार्यालय जिला एवं सत्र न्यायाधीश : जिला नई दिल्ली
पटियाला हाऊस न्यायालय, नई दिल्ली

नीलामी सूचना

निम्नलिखित कंडम सामान 'जैसा है जहाँ है' के आधार पर दिनांक 25 जुलाई 2018 को 3:00 बजे न्यायाधीश कक्ष, मुख्य भवन, पटियाला हाऊस न्यायालय, नई दिल्ली 110001, में नीलाम किया जाएगा :-

04 फोटोकॉपी मशीन, 05 स्टील अलमारी, 15 ताले, 4 हीट कन्वेक्टर, 10 स्टील टेबल, 01 वेक्युम क्लीनर, 03 इलैक्ट्रिक चाय केतली, 05 डेसर्ट कुलर, 05 पानी के जग, 27 दीवार घड़ी, 50 कुर्सियाँ, लगभग. 400-500 कि.ग्रा. रस्दी।

उपरोक्तलिखित नीलामी में भाग लेने के लिए इच्छुक व्यक्ति को अपने पहचान पत्र, निवास प्रमाण पत्र एवं 10,000/- रुपये सुरक्षा राशि के तौर पर प्रति व्यक्ति जमा करवाने होंगे। 16000/- रुपये 04 फोटोकॉपी मशीन के लिए तथा 6000/- रुपये अन्य फर्नीचर सामान के लिए आरक्षित कीमत निश्चित की गई है। अन्य संबंधित जानकारी जैसे कि शर्तें एवं नियम कार्यालय की वेबसाइट www.delhidistrictcourts.nic.in पर प्राप्त की जा सकती हैं।

सुशांत चंगोत्रा

सुशांत चंगोत्रा

प्रशासनिक दीवानी न्यायाधीश / सदस्य

कंडेन्शन बोर्ड पटियाला हाऊस न्यायालय

नई दिल्ली।

13/6/18

Term and Conditions for Auction Of Four Photocopier Machines and Other Furniture Articles (as mentioned in the auction notice) to be held on Dated 25th July 2018 at 2.30 PM at Patiala House Courts, New Delhi

1. The bidders/ participants have to deposit Rs.10,000/- each as security amount with care Taking Branch, Patiala House Courts, New Delhi in order to participant in the bid on dated 25th July 2018 by 1.00 PM.
2. The Reserve price of four Photocopier Machines has been fixed Rs.16,000/-i.e. @ of Rs. 4000/- each.
3. The Reserve price of 05 Steel Almirahs, 15 Locks, 4 Heat Convector, 10 Steel Tables, One Vacuum Cleaners, 03 Tea Kettles, 05 Desert Cooler, 05 Water Jugs, 27 Wall Clock, 50 Chairs, Approx. 400-500 Kg Raddi (Waste Papers) has been fixed at Rs. 6000/- collectively.
4. The each bidder has to submit his / her identity proof/address proof in order to participate in the auction proceeding in addition to the security deposit of Rs. 10,000/-each.
5. Auction of the four Photocopier Machines as well as other furniture articles (as mentioned in the auction notice) shall be on the "As is where is basis."
6. The Successful bidder/bidders have to deposit the entire amount of bids after the completion of the auction proceedings or on fall of hammer.
7. The Security deposit of all unsuccessful bidders shall be returned forthwith on the completion of auction proceeding. The Second highest bidder's security deposit shall not be returned until the deposition of entire amount by the first successful bidder.
8. In case first Successful bidders of respective auctions of articles mentioned above fail to deposit the full amount of respective bids for the four Photocopiers Machines and other furniture article, (as mentioned in the auction notice), Condemnation Board has the discretion to consider second highest bidder, if board deems it appropriate.
9. If successful bidder fails to deposit the full and final bid amount of condemned articles, the security deposit of Rs.10,000/- will be forfeited.
10. The Condemnation Board has right to cancel the auction proceedings, if members of the board think it appropriate.
11. Finalisation of auction proceedings shall be subject to the confirmaiton of the Ld. District & Sessions Judge, Patiala House Courts, New Delhi.